

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/132(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS SKY INFRA LOGISTICS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Sankarsan Sarkar, Adv. ] For the Financial Creditor

Mr. Aditya Kanodia, Adv. ]

Mr. Tanmoy Sett, Adv. ]

Ms. Suparna Sardar, Adv. ]

Mr. Abhishek Swarup, Adv. ] For the Corporate Debtor

Ms. Diotteina Roy, Adv. ]

Mr. Biswanath Chatterjee, Adv. ] For the Intervenor

Mr. Soham Krishna Chatterjee, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Heard, **Reserved for orders.**
3. Written notes of argument be furnished within one weeks'.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**